

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4590**  
TO BE ANSWERED ON 20.03.2020

**Environmental Clearance of Projects**

4590. SHRI NAMA NAGESWARA RAO:  
SHRIMATI REKHA VERMA:  
SHRI SHYAM SINGH YADAV:  
SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:  
SHRI THIRUNAVUKKARASAR SU:  
SHRI VINAYAK RAUT:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether a number of projects including construction of roads, mining, hydro-electric projects, power and irrigation from various State Governments are awaiting environmental and forest clearance at present, if so, the details thereof, State/UT-wise and Project-wise including Sita Rama Irrigation Project of Telangana;
- (b) the reasons for pendency of projects indicating the time for which such projects are lying pending, project-wise and State/UT-wise including Uttar Pradesh, Maharashtra and Telangana;
- (c) the details of projects/companies granted clearance during the last three years and the current year, State/UT-wise;
- (d) whether the Government follows any fast track mechanism for according environmental clearance to projects to facilitate the rapid industrial development and if so, the details thereof;
- (e) the projects that have been cancelled for want of environmental clearance, State/UT-wise including Bundelkhand region; and
- (f) the steps taken to simplify the procedure and expedite the clearance of pending proposals?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI BABUL SUPRIYO)**

(a) & (b) As per the available information on PARIVESH, 27 projects from State Government and its entities, located in different states of the country, are at various stages of appraisal under Environment Impact Assessment Notification, 2006 in the Ministry of Environment, Forest and Climate Change. Environmental Clearance to Sita Rama Lift Irrigation project (Phase-1) has been accorded by the Ministry on 7<sup>th</sup> January, 2019.

All the proposals for approval of use of forest land (including construction of roads, mining, hydro-electric projects, power and irrigation) are processed as per the

provision of the Forest (Conservation) Act, 1980, Rules, and Guidelines framed thereunder. At present, as per available records, there are 97 proposals at various stages of approval under Forest (Conservation) Act, 1980. The project proposal in name of Sita Rama Lift irrigation Project of Telangana has been accorded approval under the provision of Forest (Conservation) Act, 1980 on 31.01.2019. State wise details of projects under consideration for environmental clearance, Stage I (In-Principle) 1 forest clearance approval and Stage II/ Final approval are at Annexure 1 and 2.

(c) As per the available information on PARIVESH, this Ministry has granted environmental clearance and forest clearance to 1757 Category A projects and 3830 projects, respectively. State-wise details are at Annexure 3 and 4.

(d) to (f) Ministry has launched a single window hub PARIVESH on 10<sup>th</sup> August, 2018 for online submission, monitoring and management of environmental clearances, which is a Single-Window Integrated Environmental Management System, developed in pursuance of the spirit of 'Digital India' and capturing the essence of "minimum government and maximum governance". A work-flow based application has been rolled out for online submission, monitoring and management of proposals submitted by Project Proponents to the (MoEF&CC), as well as to the State Level Environmental Impact Assessment Authorities (SEIAA) to seek various types of clearances (e.g. Environment, Forest, Wildlife and Coastal Regulation Zone Clearances) from Central, State and district-level authorities. It automates the entire process of submitting the application and tracking the status of such proposals at each stage of the processing, thus reducing the time lines and increasing transparency and accountability.

\*\*\*\*\*

### **Annexure 1**

#### **State-wise list of projects from State governments awaiting environmental clearance**

<b>S. No</b>	<b>Proposal No.</b>	<b>Company</b>	<b>Name of Project</b>	<b>State</b>	<b>Date of Submission</b>	<b>Project Sector</b>	<b>Proposal Status</b>
1.	IA/GJ/IND2/53 487/2016	GUJARAT STATE PETRONET LIMITED	Anjar - Chotila Natural Gas transportation pipeline project with associated facilities	Gujarat	30- Apr-18	Industr ial Project s - 2	EAC has given its recomme ndation.
2.	IA/DN/IND2/1 47592/2019	GUJARAT GAS LIMITED	Natural Gas Distribution network by PE pipeline in Union Territory Dadara& Nagar Haveli GA covering approx length 27km having 90mm to 160mm Diameter	Dadar and Nagar Haveli	11- Mar-20	Industr ial Project s - 2	-
3.	IA/TG/CMIN/1 13818/2018	The Singareni Collieries Company Limited	KakatiyaKhani Opencast-III project	Telang ana	10- Aug-19	Coal Mining	EAC has given its recomme ndation.

4.	IA/TG/CMIN/120211/2019	The Singareni Collieries Company Limited		Telangana	10-Jan-20	Coal Mining	Project proponent has not provided reply.
5.	IA/TG/CMIN/17465/2019	The Singareni Collieries Company Limited	Prakashamkhani Opencast coal mine	Telangana	27-Feb-20	Coal Mining	-
6.	IA/UK/MIN/18535/2013	M/s Grahwal Mandal Vikas Nigam Ltd.	Sand, Bajri and Boulders	Uttarakhand	04-Apr-15	Non-Coal Mining	Project proponent has not provided reply.
7.	IA/UK/MIN/18419/2013	M/s Grahwal Mandal Vikas Nigam Ltd.	Sand, Bajri and Boulders in River	Uttarakhand	04-Apr-15	Non-Coal Mining	EAC has given its recommendation.
8.	IA/UK/MIN/18558/2013	M/s Grahwal Mandal Vikas Nigam Ltd.	Sand, Bajri and Boulders	Uttarakhand	02-Jun-15	Non-Coal Mining	Project proponent has not provided reply.
9.	IA/UK/MIN/18530/2013	M/s Grahwal Mandal Vikas Nigam Ltd.	Sand, Bajri and Boulders in River	Uttarakhand	27-Aug-16	Non-Coal Mining	Project proponent has not provided reply.
10.	IA/WB/MIN/62270/2015	WEST BENGAL MINERAL DEVELOPMENT AND TRADING CORPORATION LIMITED	Hatgacha -Jethia Black Stone Mine	West Bengal	12-Apr-19	Non-Coal Mining	Reconsideration of Reply to ADS
11.	IA/RJ/MIN/100413/2019	RAJASTHAN STATE MINES AND MINERALS LTD		Rajasthan	15-Apr-19	Non-Coal Mining	Project proponent has not provided reply.
12.	IA/OR/MIN/8903/2007	ODISHA MINING CORPORATION LIMITED	Sukrangi Chromite Ore Mining Project	Orissa	27-Apr-19	Non-Coal Mining	EAC has given its recommendation.
13.	IA/MP/RIV/25213/2011	Uttam Chandra Jain	Morand-Ganjali Irrigation Project	Madhya Pradesh	22-Jul-16	River Valley and Hydroelectric Projects	EAC has given its recommendation.
14.	IA/KA/RIV/22092/2014	KBJNL	Upper Krishna Stage-III	Karnataka	14-Aug-17	River Valley and Hydroelectric Project	EAC has given its recommendation.

						s	
15.	IA/HP/RIV/29585/2015	SJVN CORPORATE ENVIRONMENT	Luhri Hydroelectric Project Stage - 1	Himachal Pradesh	20-Feb-18	River Valley and Hydroelectric Projects	EAC has given its recommendation.
16.	IA/MH/RIV/28875/2015	GODAVARI MARATHWADA IRRIGATION DEVELOPMENT	Ashti Lift Irrigation Scheme -III	Maharashtra	12-Sep-18	River Valley and Hydroelectric Projects	Project proponent has not provided reply.
17.	IA/TG/RIV/87571/2017	CHIEF ENGINEER GLIS WARANGAL	P V Narasimha Rao Kanthanapally Sujala Saravanthi Project, Thupakulagudem village, Eturnagaram Mandal, Jayashankar Bhupalapally District, Telangana	Telangana	05-Dec-18	River Valley and Hydroelectric Projects	Project proponent has not provided reply.
18.	IA/TG/RIV/55126/2016	IRRIGATION DEPTT	Channaka-Korata (Rudha) barrage on Penganga river - Interstate Irrigation Project, Adilabad District of Telangana	Telangana	16-Apr-19	River Valley and Hydroelectric Projects	EAC has given its recommendation.
19.	IA/UK/RIV/41642/2016	SJVN CORPORATE ENVIRONMENT	Jakhol Sankri Hydroelectric Project	Uttarakhand	27-Jun-19	River Valley and Hydroelectric Projects	EAC has given its recommendation.
20.	IA/OR/RIV/30160/2015	CHIEF ENGINEER	KHAIRIBHANDAN	Orissa	23-Aug-19	River Valley and Hydroelectric Projects	Project proponent has not provided reply.
21.	IA/CG/RIV/131439/2017	WATER MANAGEMENT DIVISION RUDRI	Environmental Impact Assessment and Environmental Management Plan for Sondur Reservoir Project, District Dhamtari, Chhattisgarh	Chhattisgarh	14-Dec-19	River Valley and Hydroelectric Projects	EAC has given its recommendation.

22.	IA/TG/RIV/67158/2017	IRRIGATION AND CAD TELANGANA	ModiguntaVagu Irrigation Project near Krishnapuram village WazeeduMandelamJayashankarBhoopalpal ly District Telangana State	Telangana	16-Dec-19	River Valley and Hydroelectric Projects	Project proponent has not provided reply.
23.	IA/MP/RIV/62833/2017	EE HARSI HIGH LEVEL CANAL DN TWO DABRA	SINDH (SEONDHA)BARRAGE PROJECT	Madhya Pradesh	30-Dec-19	River Valley and Hydroelectric Projects	Project proponent has not provided reply.
24.	IA/KA/RIV/70372/2017	CHIEF ENGINEER KNNL	Expansion of TubachiBableschwara Lift Irrigation Scheme	Karnataka	08-Jan-20	River Valley and Hydroelectric Projects	Project proponent has not provided reply.
25.	IA/KA/RIV/70372/2017	KARNATAKA NEERAVARI NIGAM LTD	Expansion of TubachiBableschwara Lift Irrigation Scheme	Karnataka	08-Jan-20	River Valley and Hydroelectric Projects	Project proponent has not provided reply.
26.	IA/GJ/THE/18733/2007	Gujarat State Electricity Corporation Limited (GSECL)	500 MW coal based power plant Extn Unit-6 at Ukai TPS	Gujarat	17-Feb-20	Thermal Projects	-
27.	IA/GJ/THE/144074/2018	Gujarat State Electricity Corporation Limited (GSECL)	Establishing 1x800 MW Coal Based Supercritical Thermal Power Plant and Decommissioning of 2x120 MW Units at Ukai Thermal Power Plant at Vill. Vagda, Tehsil "FortSongadh, Dist-Tapi, Gujarat	Gujarat	19-Feb-20	Thermal Projects	-

## Annexure- 2

<b>Status of projects under consideration with Government of India seeking prior approval under Forest (Conservation) Act, 1980 for non-forestry use of forest land</b>					
<b>Under process for Stage-I approvals</b>					
S. No	State	Proposal Name	Category	Area (in ha.)	Remarks
.					

1	Arunachal Pradesh	PROPOSAL FOR DIVERSION OF 280.54 HA OF FORESTLAND FOR CONSTRUCTION OF TALONG LONDA HYDRO ELECTRIC PROJECT (225MW) IN EAST KAMENG DISTRICT OF ARUNACHAL PRADESH BY M/s GMR LONDA HYDRO POWER PVT. LTD.	Hydel	280.54	Proposal has been considered in FAC on 27.02.2020.
2	Madhya Pradesh	Diversion of forest land of Compartment 188 of Range Sohagpur of Division Hoshangabad (T) for Relocation of Village "Malani and Khamda" from Satpura Tiger Reserve Hoshangabad (M.P.)	Forest Village Conversion	100	Proposal has been considered in FAC on 27.02.2020.
3	Andhra Pradesh	Pumped Storage Component of Pinnapuram IREP	Hydel	365.66	Proposal has been considered in FAC on 27.02.2020.
4	Odisha	Proposal for diversion of 6.5 ha of forest land located in village Rajjharan, nandichor, Similisaahi, Kosala of safety zone area of Utkal 'D' Coal Mine of NALCO in Angul District, Odisha.	Mining	6.5	Proposal has been considered in FAC on 27.02.2020.
5	Jharkhand	Selected Dhori OCP (7.45ha)	Mining	7.45	Proposal has been considered in FAC on 27.02.2020.
6	Maharashtra	Rehabilitation of Rantalodhi Village	Rehabilitation	374.75	Proposal has been considered in FAC on 27.02.2020.
7	Odisha	Exploratory drilling of 122 no. of boreholes (122 boreholes @ 0.02 ha each totalling 2.44 ha and 5.100 ha. For construction of road) (Block-II (Chromite)).	Mining	5.782	Proposal has been considered in FAC on 19.12.2019.
8	Telangana	Permission for Survey & Exploration of Uranium over 83 sq km ( over an area of 7 sq km in 2 blocks of 3 and 4 sq km in Nidgul RF of Nagarjunasagrwm and 76 sq km in 2 blocks of 38 sq km each in Achampet WLM division by Atomic Minerals Directorate for exploration and research, SCR, Hyderabad	Mining	8300	incomplete information has been received on 04.12.2019.
9	Uttarakhand	Collection of Miner Minerals from Song Nadi, Bhopal pani Block no. 8	Mining	64	-
10	Himachal Pradesh	sand, stone and bajri mining project by Randeep Singh	Mining	54.668	-
11	Karnataka	Land Diverstion for RCU Belagavi	School	72.177	DO letter has been received.
12	Madhya Pradesh	Banda Irrigation Project	Irrigation	505.5	-
13	Odisha	Naini Open Cast Project (Coal), (Rated Capcity 10 MTPA,	Mining	783.275	-

		Singareni Collieries Company Ltd., Angul, Dist- Odisha)			
14	Jharkhand	Diversion of 13.7 ha forest land for construction of Honhe to Saradhu Road in favour of CCL in Chatra district of Jharkhand.	Road	13.7	Proposal has been discussed in REC meeting held on 25.02.2020.
15	Jharkhand	Diversion of 8.7926 ha forest land for laying of 30" Haldia-Barauni Crude Pipeline in Jharkhand.	Pipeline	8.7926	-
16	Jharkhand	Diversion of 7.959 ha forest land for doubling of railway line between Lodhma to Govindpur Railway Station.	Railway	7.959	-
17	Bihar	Diversion of 25.731 ha of forest land for widening and strengthening of udakishunganj to Bihpur (Km 106.00 - Km 136.00) of NH-106 in Bihar	Road	25.731	-
18	Bihar	Diversion of 8.34 ha forest land for laying of 30" Haldia - Barauni Crude Pipeline in Bihar.	Pipeline	8.34	-
19	Bihar	Diversion of 0.02895 ha forest land for construction of approach road for opening retail outlet of IOCL on the side of SH-19, Bhagalpur-Dumka Road, Khata No. 52, Keshra No. 74, Village - Madhay by Shri Rahul Ranjan in Banka district of Bihar.	Other	0.02895	Proposal has been received in this office on 06.03.2020.
20	Bihar	Diversion of 0.015 ha forest land for construction of approach road for opening retail outlet of BPCL on the side of Mairwa-Guthani Road, Khata No. 52, Plot No. 26 & 27, Village - Kelhrua, Thana - Guthani by Shri Pradeep Nath Tiwari in Siwan district of Bihar.	Other	0.015	Proposal has been received in this office on 06.03.2020.
21	Bihar	Construction of HL RCC Bridge at KM 2nd, KM 14th, KM 40th & KM 43th of NH - 333 in the state of Bihar under Action Plan 2017-18.	Road	1.206	Proposal received on 12.3.2020.
22	Bihar	Construction of HL RCC Bridge at KM 40th of NH - 333 in the state of Bihar under Action Plan 2017-18.	Road	0.372	Proposal received on 12.3.2020.
23	Bihar	Barouni-Guwahati Pipeline Project	Pipeline	0.6294	Proposal received on 2.3.2020.
24	Orissa	25 MW SHAHEED LAKHAN NAYAK SHEP	Hydel	4.902	-
25	Orissa	Propasal for diversion of 24.188ha of forest land for construction of Budhapank-Salegaon 3rd & 4th Railway line Project, (0-85km)	Railway	24.188	-

26	Punjab	Diversion of forest area in favour of Executive Engineer Provl. Divison, PWD B & R Branch, Sangrur for Widening & Strengthening of road, Sangrur-Elwall road up to National highway bye-pass NH-7B/S under Distt. Sangrur & forest Division Sangrur ( Punjab )	Road	0.7	Proposal received on 13.03.2020.
27	Punjab	Widening and strengthening of Bathinda to Malout section of NH-07 to 4-lane with paved shoulder from existing chainage 123.218 (Design Chainage km 0.000) to existing chainage km 84.600 (Design chainage km 38.664) under BharatmalaPariyojana (Package-I) in the state of Punjab on Hybrid Annuity Mode	Road	77.3655	Proposal discussed in REC on 12.03.2020.
28	Punjab	Diversion Of 0.981 ha Additional Forest Land (Approved Already Area 6.72 ha In Same Project ), For Construction Of Road Widening From Tarn Taran To Patti Of Both Sides From Km 0 To 2350 (Length 2.35 Km ), Tehsil Patti, District Tarn Taran	Road	0.981	Proposal received on 06.03.2020.
29	Punjab	Diversion of 0.06475 ha area in favour of PSTCL for construction of 220 KV Line Sandhaur to Kup Kalan Railway TSS in Forest Divison Sangrur, Punjab.	Transmission Line	0.06475	Proposal received on 28.02.2020.
30	Haryana	Diversion of 2.65 hec. of forest land used for four laning of Gharaunda-Phurlak road from K.m 0 to 1.30 K.m& Same road is widening & Strengthening from k.m 1.30 to K.m 4.00, Tehsil Gharaunda, Under D	Road	2.65	Proposal received on 03.03.2020 .
31	Haryana	Construction of Somb Sarasvati Barrage on River Somb.	Irrigation	4.0721	-
32	Karnataka	WIDENING TO TWO/FOUR LANE WITH PAVED SHOULDERS FROM KM 34.00 TO 70.90 OF GULBARGA-WADI-YADGIR SECTION OF NH-150 IN YADGIR DISTRICT	Road	4.6038	Proposal received on 12.03.2020 .
33	Kerala	KSTP PHASE II, P-M ROAD.	Road	0.0745	-
34	Arunachal Pradesh	Proposal for diversion of forest land for oil drilling location DML-3/1 in Tirap district of Arunachal Pradesh by M/s Oil India Limited., Duliajan, Assam	Mining (Prospecting )	3.6	The proposal has been discussed in REC on 18.02.2019 and the proposal forwarded to Ministry by Regional Office, Shillong vide letter dated 12.02.2020.



35	Arunachal Pradesh	Proposal for diversion of forest land for renewal drilling location KUPand KUL under Ningrupetroleu Mining lease Nampong forest division, Jairampur in Changlang district iby M/s Oil India Limited., Duliajan, Assam	Mining (Prospecting )	7.111	Under Process.
36	Arunachal Pradesh	Proposal for diversion of forest land for regularization under FCAct, 1980 under Ningrupetroleu Mining lease Nampong forest division, Jairampur in Changlang district iby M/s Oil India Limited., Duliajan, Assam	Mining (Prospecting )	34.508	Under Process .
37	Tripura	Proposal for diversion of 1.76 ha of forest land for construction of drill site and waste pit & approach road at location TIDA under District Forest Officer, Sepahijala.	Mining (Prospecting )	1.76	Proposal has beendiscussed by REC on 21.12.2018.
38	Tripura	Proposal for diversion of 1.368 ha of forest land for construction drilling site and waste pit and approach road at location TIAC under District Forest Officer, Sepahijala.	Mining (Prospecting )	1.368	The proposal has beendiscussed by REC on 05.07.2019.
39	Tripura	Proposal for diversion of 1.496 ha of forest land for construction of drilling site and waste pit and approach road at location TIDE under District Forest Officer, Sepahijala.	Mining (Prospecting )	1.496	REC has given its recommendations.
40	Tripura	Proposal for diversion of 1.96 ha of forest land for construction of drill site and waste pit and approach road at location TIDF under District Forest Officer, Sepahijala.	Mining (Prospecting )	1.96	Proposal was discussed in the REC on 23.08.2019 and REC has given its recommendations.
41	Tripura	Proposal for diversion of 0.5621 ha of forest land for construction of 1000 MT speed Godownand office building of the Superintendent of Agriculture, KakrabanAgri-Sub-Division under District Forest Officer, Gomati.	Others	0.5621	-
42	Uttarakhand	Construction of Saur Bhattgaon to KyarkFalasi Motor Road	Road	1.4	Proposal received on 09.03.2020.
43	Uttarakhand	PaurikhalWadion to Danda to Sandnakot Motor road	Road	0.59	Proposal received on 09.03.2020.
44	Uttarakhand	Beerkhalsarsila to Manjuli Motor road	Road	1.135	Proposal received on 06.03.2020.

45	Uttarakhand	Construction of Chalthi to Naulapani M/R Under PMGSY Champawat	Road	4.9	Proposal received on 06.03.2020.
46	Uttarakhand	Construction of BungidharMehalchauriBacchuwan (Km-42) to Devpuri Link motor road under PMGSY.	Road	4.98	Proposal received on 04.03.2020.
47	Uttarakhand	Construction of SumariVirangaonJakhal Motor road	Road	3.775	Proposal received on 28.02.2020.
48	Uttarakhand	kathpuriabangsar motor road (length 3.00 km)	Road	2.095	Proposal received on 28.02.2020.
49	Uttarakhand	DarmolaDungari Motor Road	Road	3.04	Proposal received on 28.02.2020.
50	Uttarakhand	Construction of Gulam-Pargar M/r from Km 2 of Bhayun-Guler PWD motor road in District-Bageshwar	Road	9.62	Proposal received on 28.02.2020.
51	Uttarakhand	Construction of Jakhpant-Mankot Motor Road km 0.00 to Chouri Motor Road	Road	2.775	Proposal received on 27.02.2020.
52	Himachal Pradesh	Construction of link road from Nahan to GaddauptovillKotri km. 0/0 to 3/130	Road	2.304	Proposal received on 16.03.2020.
53	Himachal Pradesh	C/o link road from Hathni to Biana	Road	2.03	Proposal received on 14.03.2020.
54	Himachal Pradesh	Construction of Shiv Dham at Kangni, Mandi (H.P.)	Others	12.01	Proposal received on 13.03.2020.
55	Himachal Pradesh	Govt. Degree College Sihunta	School	1.5298	Proposal received on 12.03.2020.
56	Himachal Pradesh	C/O LINK ROAD FROM CHAURA TO KUMHARADA. KM. 0/0 TO 5/300	Road	3.19	Proposal received on 12.03.2020.
57	Himachal Pradesh	C/O kharsiDughal road	Road	1.21	Proposal received on 12.03.2020.
58	Himachal Pradesh	C/o Tauhak SHP	HYD	0.9628	Proposal received on 12.03.2020.

59	Himachal Pradesh	C/O AE office at Kelodhar in Tehsil Chachiot District Mandi.	Others	0.0576	Proposal received on 12.03.2020.
60	Himachal Pradesh	C/o TY Sheds for Site Staff/ Labours, Camping, Stores and allied activities for BRO (Km.79.325) to complete the SKTT road work	Others	0.1725	Proposal received on 09.03.2020.
61	Himachal Pradesh	Construction of Judicial Courts Complex and Complete separate Court Block for Juvenile Justice Board at Shingla	Others	1.4194	Proposal received on 09.03.2020.
62	Himachal Pradesh	C/O Road from Hiun to nagah via Mundal, Kanda, Chambi, Batewari and Dhar 0/0 to 7/160 km	Road	4.6546	Proposal received on 06.03.2020.
63	Himachal Pradesh	C/o Link Road From Bhadela to Andwas Km 0/00 to 6/300	Road	3.5271	Proposal received on 06.03.2020.
64	Himachal Pradesh	C/o Charwadhar to gram Gouncha Road	Road	3.0506	Proposal received on 06.03.2020.
65	Himachal Pradesh	C/O Segali to Burahta road	Road	3.77	Proposal received on 06.03.2020 .
66	Himachal Pradesh	c/o road from Naglari Nallah to Gram Ghat	Road	3.534	Proposal received on 05.03.2020.
67	Himachal Pradesh	Rehabilitation and Up-gradation of NH-72B (new No.707) to 2 lane/2 lane with paved shoulder configuration & strengthening from Km. 17/320 (Satuan) 87/0 (Meenus).	Road	28.449	Proposal received on 05.03.2020.
68	Himachal Pradesh	C/o Road from Johal (Jyestha) to Aashni Puian Road Km. 0/0 to 2/860 and Km. 0/0 to 1/850	Road	3.343	Proposal received on 05.03.2020.
69	Himachal Pradesh	C/O BALI CHOWKI AND MULTI VILLAGE GROUP PIPED WATER SUPPLY SCHEME FOR PART OF SERAJ BLOCK OF MANDI DISTRICT. (H.P.)	Pipeline	4.32	Proposal received on 05.03.2020.
70	Himachal Pradesh	Setting up of controlled Atmosphere store	Others	0.7882	Proposal received on 05.03.2020.
71	Himachal Pradesh	Construction of Judicial Court Complex in Mandi (H.P.)	Others	9.6	Proposal received on 04.03.2020.

72	Himachal Pradesh	C/o Road from Bandokhi to Thaloga km 0/00 to 4/500	Road	3.16	Proposal received on 04.03.2020.
73	Himachal Pradesh	C/o Bus Stand at ChailChowk	Others	0.7113	Proposal received on 04.03.2020.
74	Himachal Pradesh	C/o Polytechnic College SerajDisttMandi H P	Others	2.039	Proposal received on 04.03.2020.
75	Himachal Pradesh	C/o B Pharmacy College SerajDisttMandi H.P.	Others	1.3082	Proposal received on 04.03.2020.
76	Himachal Pradesh	CONSTRUCTION SHERPUR MORLA VIA RICHHLI KATHAILI ROAD (PORTION KHOPUAN CHURU RA BALH) KM.0/00 TO 3/960.	Road	2.1033	Proposal received on 04.03.2020.
77	Himachal Pradesh	Rehabilitation and Up-gradation of NH-72B (new No.707) to 2 lane/2 lane with paved shoulder configuration & strengthening from Km. 0/0 (Paonta) 17/220( Satuan).	Road	22.419	Proposal received on 04.03.2020.
78	Himachal Pradesh	C/o Bus Stand at Janjheli	Others	0.6177	Proposal received on 04.03.2020.
79	Himachal Pradesh	C/O Link road from Rajera (Bhaniya) bailly km 0/0 to 4/500.	Road	2.37	Proposal received on 04.03.2020.
80	Himachal Pradesh	Diversion of (4.98 Hect.) Forest land required for Disposal of Muck/Debris generated in already approved FCA Case for C/O Four laning of Pandoh Bypass to Takoli section of NH-21 from Km 221.305 to Km 242.000 (21 Km approx.) in favor of NHAI, PIU Mandi (H.P.)	Road	4.98	Proposal received on 28.02.2020.
81	Uttar Pradesh	Forest Land Proposed To Be Diverted For Construction of Kanhar Irrigation Project For Area of 127.1637 Ha. In Sonebhadra District (UP)	Irrigation	127.167	-
82	Madhya Pradesh	JAWAR MICRO LIFT IRRIGATION SCHEME	Irrigation	9.782	Information has been received on 07.03.2020.
83	Madhya Pradesh	NARMADA-JHABUA-PETLAWAD-THANDLA-SARDARPUR MICRO LIFT IRRIGATION SCHEME	Irrigation	68.75	Information has been received on 13.03.2020.
84	Chhattisgarh	Ammadad Tank	Irrigation	24.87	Proposal was received on 11.03.2020.

85	Chhattisgarh	Uma Barrage	Irrigation	4.18	Information has been received on 17.03.2020.
----	--------------	-------------	------------	------	--

**Under process for Stage-II approvals**

S. No	State	Proposal Name	Category	Area (in ha.)	Remarks
1	Odisha	COAL MINING IN VILLAGE RAIJHARAN, NANDICHOR AND SIMILISAHU IN CHHENDIPADA TAHASIL BY M/S NALCO (COAL MINING)	Mining	137.02	Proposal has been considered in FAC on 27.02.2020
2	Himachal Pradesh	Diversions of 75.304 ha of forest land for construction of 180 MW Bajoli- Holi Hydro Electric Project in favour of GMR Bajoli Holi Hydro Power Pvt. Ltd in Bharmour Forest Division in Chamba district of Himachal Pradesh.-regarding permission for felling of additional number of 12 trees and use of non-diverted degraded/blank forest land in lieu of diverted dense forest land of almost equal area.,	Hydel	75.304	Proposal has been considered in FAC on 27.02.2020
3	Odisha	Diversions of 61.534 ha of forest land coming within the Baitarani Reserve Forest of Keonjhar Division for Iron Ore Mining in favour of Dr.Sarojini Pradhan, in Keonjhar District of Odisha	Mining	61.534	-
4	Madhya Pradesh	CHIDIYATOL ZOO & RESCUE CENTER KHARBAI	Others	150	Incomplete Compliance has been received.
5	Jharkhand	Diversions of 158.64 ha of forest land for Dumri coal mining project in favour of M/s Hindalco industries Ltd. in Hazaribagh West Forest Division in Hazaribagh district of Jharkhand.	Mining	158.64	Compliance has been received on 18.02.2020.
6	Madhya Pradesh	Satdharu Medium Tank Project	Irrigation	789.93	Compliance has been received on 24.02.2020.
7	Madhya Pradesh	Renewal of Nigahi project.	Mining	874.146	Compliance has been received on 19.02.2020.
8	Odisha	Upper Lanth Medium Irrigation Project	Irrigation	341.23	Compliance has been received on 05-03-2020.
9	Uttarakhand	kotha bend to panjiya	Road	9.093	Compliance has been received on 02-03-2020.
10	Himachal Pradesh	ThathalNallah to Rachhani Road	Road	2.424	Compliance has been received on 04-03-2020.
11	Madhya Pradesh	ISP KALISINDH LINK PROJECT PHASE-I	Irrigation	160.055	The reply dated 06.02.2020 has been received.

12	Haryana	Diversion of 41.05 ha of forest land closed under section 4 & 5 of PLPA 1900 in favour of Head-Administration, Translation Health Science and Technology Institute, CR Biotech Science Cluster, Faridabad for setting up of Translation Research Teaching and Training in Biotechnology & Animal Research Laboratory along Gurugram-Faridabad Road, at village Bhankri under forest division and District Faridabad, Haryana (online proposal no. FP/HR/others/34808/2018) - regarding	Others	41.05	The compliance of S-I approval has been received on 26.02.2020.
----	---------	--	--------	-------	---

### **Annexure 3**

#### **Details of Projects granted Environmental Clearance to Category A projects from 01/01/2016 to 31.12.2019**

S. No.	States/UTs	No. of Projects
1.	Andaman and Nicobar	12
2.	Andhra Pradesh	92
3.	Arunachal Pradesh	4
4.	Assam	23
5.	Bihar	24
6.	Chandigarh	2
7.	Chhattisgarh	58
8.	Dadar & Nagar Haveli	7
9.	Daman and Diu	1
10.	Delhi	132
11.	Goa	3
12.	Gujarat	262
13.	Haryana	73
14.	Himachal Pradesh	20
15.	Jammu and Kashmir	7
16.	Jharkhand	45
17.	Karnataka	63
18.	Kerala	30
19.	Madhya Pradesh	33
20.	Maharashtra	292
21.	Manipur	0
22.	Meghalaya	5
23.	Mizoram	1
24.	Orissa	72
25.	Puducherry	5
26.	Punjab	28

27.	Rajasthan	101
28.	Sikkim	2
29.	Tamil Nadu	78
30.	Telangana	61
31.	Tripura	4
32.	Uttar Pradesh	127
33.	Uttarakhand	34
34.	West Bengal	56
<b>Grand Total</b>		<b>1757</b>

**Annexure 4**

<b>Statement Showing State wise approvals of forest land for non-forestry purpose under FC Act, 1980</b>											
Category : <b>All Categories</b>		During the Period : <b>01/01/2019 to 16/03/2020</b>									
Case Status : <b>APPROVED</b>											
S. No.	States/UTs	2016-2017		2017-2018		2018-2019		2016-2020		Grand Total	
		No. of Cases	Area Diverted (in Ha.)	No. of Cases	Area Diverted (in Ha.)	No. of Cases	Area Diverted (in Ha.)	No. of Cases	Area Diverted (in Ha.)	No. of Cases	Area Diverted (in Ha.)
1	Andaman and Nicobar	1	5.26	0	0.00	0	0.00	0	0	1	5.26
2	Andhra Pradesh	8	16.29	10	1215.87	10	492.99	5	196.93	33	1922.09
3	Arunachal Pradesh	4	182.30	4	222.86	0	0.00	1	4577.84	9	4983
4	Assam	0	0.00	0	0.00	1	1.00	0	0.00	1	1
5	Bihar	18	165.68	45	571.67	59	330.89	0	0.00	122	1068.23
6	Chandigarh	1	0.02	0	0.00	0	0.00	20	427.11	21	427.137
7	Chhattisgarh	8	752.08	7	294.12	6	623.65	0	0.00	21	1669.85
8	Dadar & Nagar Haveli	1	1.50	5	3.30	3	0.60	0	0.00	9	5.401
9	Goa	0	0.00	6	42.49	3	1.19	0	0.00	9	43.6785
10	Gujarat	20	299.66	12	13.29	54	1140.54	248	1668.44	334	3121.94
11	Haryana	200	360.97	297	322.10	257	531.45	320	564.49	1074	1779
12	Himachal Pradesh	20	31.81	46	254.14	74	666.22	61	392.96	201	1345.14
13	Jharkhand	5	303.82	8	351.73	15	440.76	15	902.65	43	1998.96
1	Karnatak	20	199.20	15	320.71	7	140.64	15	202.67	57	863.2

4	a										12
15	Kerala	2	4.16	1	0.17	4	2.88	2	0.26	9	7.47684
16	Madhya Pradesh	18	808.06	43	3935.00	189	2442.86	208	2048.62	458	9234.53
17	Maharashtra	10	1519.78	9	1365.08	4	431.39	3	183.79	26	3500.04
18	Manipur	2	96.00	1	58.56	0	0.00	1	24.50	4	179.06
19	Meghalaya	1	4.82	0	0.00	0	0.00	2	0.03	3	4.8507
20	Mizoram	1	0.24	0	0.00	1	17.50	3	46.48	5	64.2224
21	Orissa	15	268.24	14	1934.73	17	3650.52	18	4129.41	64	9982.9
22	Punjab	124	45.87	280	649.31	192	630.99	142	283.36	738	1609.53
23	Rajasthan	21	2176.63	27	120.51	30	777.56	40	469.66	118	3544.36
24	Sikkim	4	14.33	1	0.61	0	0.00	0	0.00	5	14.941
25	Tamil Nadu	2	9.77	1	0.76	4	32.33	7	27.95	14	70.8086
26	Telangana	3	2.49	8	4891.81	12	2310.97	26	365.94	49	7571.21
27	Tripura	2	11.12	1	3.33	2	8.48	11	266.67	16	289.602
28	Uttar Pradesh	0	0.00	1	4.20	2	124.50	44	18.81	47	147.513
29	Uttarakhand	60	171.64	73	1067.97	140	295.10	54	164.46	327	1699.18
30	West Bengal	3	124.87	4	75.99	3	26.91	2	102.33	12	330.101
<b>Grand Total</b>		<b>574</b>	<b>7576.61</b>	<b>919</b>	<b>17720.30</b>	<b>1089</b>	<b>15121.91</b>	<b>1248</b>	<b>17065.38</b>	<b>3830</b>	<b>57484.2</b>

**Note: There was no diversion of forest land in respect of remaining six States /UTs**